

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.1096 of 1993

DATE OF JUDGMENT:17th September, 1993

BETWEEN:

Mr. M.C.Ananda Narasimha Chary .. Applicant

AND

1. The Director General,  
Doordarshan,  
New Delhi-1.
2. The Director Doordarshan Kendra,  
Hyderabad-13.
3. Shri Sai Shankar Kumar
4. Shri N.Vamana Murthy
5. Shri G.V.Ramana
6. Shri NVGA Krishna Babu
7. Shri K.Sree Ramulu .. Respondents

HEARD:

COUNSEL FOR THE APPLICANTS: Mr. Y.Vijaya Kumar, Advocate

COUNSEL FOR THE RESPONDENTS: Mr. N.V.Ramana, Addl. CGSC

CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN

HON'BLE SHRI P.T.THIRUVENGADAM, MEMBER (ADMN.)

JUDGMENT

(As per Hon'ble Shri P.T.Thiruvengadam, Member (Admn.))

The applicant submits that he was engaged as casual Production Assistant for the first time on 12.5.1985 and he worked till today in different spells. This OA has been filed

contd....

(H.C.)

.. 2 ..

seeking regularisation with effect from the date of regularisation of the services of the respondents 3 to 7 and for placement on monthly contract on a pay scale of Rs.1400-2600.

2. The scheme dated 9.6.1992 has already been formulated by the Department for regularisation of the services of casual artists working in various Doordarshan Kendras. This Court and decided considered <sup>the</sup> ~~the~~ about the deeming provision for 1989 and 1990 for relaxation as per the Term-6 of the scheme dated 9.6.1992 as per our Judgment dated 28.6.1993 in OAs 690/92 and batch. Hence, the respondents are hereby directed to consider the case of regularisation of the applicant based on the scheme in the light of the Judgment in <sup>the</sup> OAs referred to above. Time for implementation is four months from the date of receipt of this order.

3. The OA is accordingly ordered at the admission stage. No costs.

P.J. Jh<sup>62</sup>  
(P.T. THIRUVENGADAM)  
MEMBER (ADMN.)

N  
(V. NEELADRI RAO)  
VICE CHAIRMAN

DATED: 17th September, 1993.

vsn

Deputy Registrar 22/9/93

To

1. The Director General, Doordarshan, New Delhi-1.
2. The Director Doordarshan Kendra, Hyderabad-13.
3. One copy to Mr. Y. Vijaya Kumar, Advocate, 4-150, Maruti Nagar, Malkajgiri, Hyderabad.
4. One copy to Mr. N. V. Ramana, Addl. O.G.S.C. CAT. Hyd.
5. One copy to Library, CAT. Hyd.
6. One spare copy.

pvm

22/9/93  
P.V.M.

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(JUD.)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(Z)

Dated: 17 - 9 -1993.

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

in

O.A.No. 1096/93

T.A.No.

(W.P. )

Admitted and Interim directions  
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

